



\$~18 & 19

IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 3479/2021 +

MEGHA ENGINEERING AND INFRASTRUCTURE

LTD. .....Petitioner

> Ms. Kiran Suri, Sr. Advocate with Through:

> > Mr. Apoorv P. Tripathi and Mr. Dheeresh K. Dwivedi, Advocates

versus

INCOME TAX SETTLEMENT COMMISSION

& ORS. ....Respondents

Through: Mr. Sanjay Kumar, Advocate

(19)

W.P.(C) 3710/2021

WESTERN UP POWER TRANSMISSION CO LTD .....Petitioner

Ms. Kiran Suri, Sr. Advocate with Through:

Mr. Apoorv P. Tripathi and Mr.

Dheeresh K. Dwivedi. Advocates

versus

INCOME TAX SETTLEMENT COMMISSION

& ORS. ....Respondents

> Through: Mr. Sanjay Kumar, Advocate

> > Mr. Tanveer Ahmed Ansari, Sr. Panel

Counsel for UOI.

**CORAM:** 

HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

%

13.11.2024





- 1. The matter could not be taken up today due to paucity of time.
- 2. List on 16.12.2024.

**BY ORDER** 

**COURT MASTER** 

**NOVEMBER 13, 2024** *7P* 

Click here to check corrigendum, if any